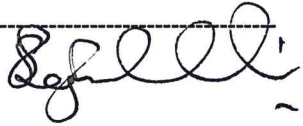



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 254/16	TP 105/17	For Hearing	433(e)	Agarwal Coal Corporation Pvt. Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Cadambi for C. K. Nandakumar 9900039859	Petitioner Respondent	
2.	Rohit Rajkumar Kokija for S. Basavaraj 9886121368	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. He has filed Form 5. Registry is directed to check and put up.

List it on 22.08.2017.


MEMBER (J)


MEMBER (T)